

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 27095-
27096/2023

(Arising out of impugned final judgment and order dated 25-10-2023
in WPC No. 32694/2022 25-10-2023 in WPC No. 33359/2023 passed by
the High Court Of Kerala At Ernakulam)

ALL KERALA PRIVATE COLLEGE TEACHERS ASSOCIATION
(AKPCTA) & ANR.

PETITIONER(S)

VERSUS

STATE OF KERALA & ORS.

RESPONDENT(S)

Date : 09-05-2024 These petitions were mentioned today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Romy Chacko, AOR (mentioned by)

For Respondent(s) Mr. C. K. Sasi, AOR

UPON being mentioned the court made the following
O R D E R

Not to be deleted from the notified date i.e. 12th July, 2024.

(Nand Kishor)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS